

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 425
IB-398/ND/2020

IN THE MATTER OF:
Ajay Singh, Ajay Chauhan

...PETITIONER

Vs.

M/s. Trim India Pvt. Ltd.

...RESPONDENT

Section
Under Section 9 of IBC

Order delivered on 04.12.2020
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Varun Gupta, Advocate.
For the Respondent/ Corporate-debtor :Mr. Pardeep Dahiya, Advocate

ORDER

Heard the submissions made by the counsels for both the parties and the matter is listed to 24th December, 2020 for final arguments.

—sd—

(V.K. Subburaj)
Member (T)

—sd—

(P.S.N. Prasad)
Member (J)